

Credit to Maharashtra market federation for Cotton monopoly purchase scheme.

4545. SHRI UTTAMRAO PATIL: Will the Minister of FINANCE be pleased to state:

(a) the amount of credit given to the Maharashtra Marketing Federation for the Cotton Monopoly Purchase Scheme for the season 1982-83;

(b) are Government aware that the farmers are not getting the payments of their cotton after sale for a period of two months or more; and

(c) if so, whether Government are likely to raise the credit amount to the Federation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The Maharashtra State Co-operative Marketing Federation has been sanctioned by the Maharashtra State Co-operative Bank Ltd. with National Bank for Agriculture and Rural Development's prior authorisation, Hypothecation and cash credit limits of Rs. 5 crores and Rs. 195 crores respectively for its Cotton Procurement Operations in Maharashtra during 1982-83 Cotton season.

(b) According to the information received from National Bank for Agriculture and Rural Development (NABARD) the Marketing Federation made full payments to the cotton tenderers for procurement of cotton upto 5th January, 1983. Thereafter payments have been made, with the concurrence of the State Government, by post-dated cheques for 2-3 months with interest of 1 per cent per month thereon.

(c) The scheme is financed by the Maharashtra State Co-operative Bank and the State Government provides funds to the Federation for margin money. Government is not aware whether the credit limit is likely to be raised by the State Government

to the Federation for its cotton procurement operations in the current main season.

Non-payment to Indian Traders for Goods exported to foreign countries.

4546. SHRI SHANTUBHAI PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether many countries are not making payment to the Indian exporters for the goods exported by them as a result of which India is losing foreign exchange;

(b) if so, the names of those countries and the amount outstanding against each of them; and

(c) whether there is an apprehension of large amount out of it not being received and the steps taken by Government to ensure the payment thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c) On account of procedural delays and/or balance of payments difficulties, there has been a delay in the receipt of payments from the following countries in respect of exports effected to these countries. According to information furnished by the Reserve Bank of India, the payments for goods exported awaiting repatriation to India as on 30-6-1982 was as under:—

Name of the country		Amount outstanding (Rs. lakhs)
1	2	3
1.	Ghana	57.37
2.	Nigeria	1376.47
3.	Sierra Leone	650.78
4.	Sudan	2104.42
5.	Syria	42.44
6.	Tanzania	591.78